

**PROCEEDINGS OF THE PRINCIPAL DISTRICT & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU**

Subject: Mutual transfer of the officials working in this unit.

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**ORDER NO. ADM/51/2020(08)
BENGALURU, DATED 5th February 2020**

The following mutual transfers and postings of the officials working in this unit are ordered on their own request to take effect from 17th February 2020. The said officials are not entitled to joining time, TA and DA.

Sl. No.	Name & Designation of the official Sriyuth/Smt.	Court in which working at present	Court to which posted
1	K.R. Krishnamurthy Bailliff.	III Additional District & Sessions Judge, Anekal.	Senior Civil Judge & J.M.F.C., Doddaballapura (vice Sathyanarayana transferred).
2	S. Sathyanarayana, Bailliff.	Senior Civil Judge & J.M.F.C., Doddaballapura.	III Additional District & Sessions Judge, Anekal (vice K.R. Krishnamurthy transferred)
3	Mahalakshmi N., First Division Assistant	II Additional Civil Judge, Bengaluru Rural District, Bengaluru.	Principal Civil Judge & J.M.F.C., Hosakote. (vice Manjunatha C.M. transferred)
4	Manjunatha C.M., First Division Assistant	Principal Civil Judge & J.M.F.C., Hosakote.	II Additional Civil Judge, Bengaluru Rural District, Bengaluru (vice Mahalakshmi N., transferred).

5	D. Channabasappa Process Server	Principal Civil Judge & J.M.F.C., Devanahalli.	Principal Civil Judge & J.M.F.C., Hosakote. (vice R.C. Chandraiah transferred)
6	R.C. Chandraiah Process Server	Principal Civil Judge & J.M.F.C. Hosakote.	Principal Civil Judge & J.M.F.C. Devanahalli. (Vice D. Channabasappa transferred)
7	Basavaraj Kumbar First Division Assistant	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and J.M.F.C., Devanahalli. (vice S. Saritha transferred)
8	S. Saritha First Division Assistant	Senior Civil Judge and J.M.F.C., Devanahalli.	Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru. (vice Basavaraj Kumar transferred).
9.	V.L. Suresha First Division Assistant	Senior Civil Judge and J.M.F.C., Devanahalli.	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru. (vice K.M. Mangala transferred)
10.	K.M. Mangala First Division Assistant	Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and J.M.F.C., Devanahalli. (vice V.L. Suresha transferred)

11.	Gangaraju G., Balliff.	III Additional District & Sessions Judge, Anekal.	Senior Civil Judge and J.M.F.C., Nelamangala, (vice Shri R.K. Mahendra transferred)
12.	R.K. Mahendra Balliff.	Senior Civil Judge and J.M.F.C., Nelamangala.	III Additional District & Sessions Judge, Anekal, (vice Shri Gangaraju G., transferred)


(V. Brishananda)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru

Copy forwarded for information and necessary action to:

1. III Additional District & Sessions Court, Anekal.
2. Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.
3. Senior Civil Judge and J.M.F.C., Devanahalli, Doddaballapura and Nelamangala.
4. II Additional Civil Judge, Bengaluru Rural District, Bengaluru.
5. Principal Civil Judge and J.M.F.C., Hosakote and Devanahalli.
6. Proceedings file.
7. Officials concerned.
8. Office copy.